

6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.11.2020 AT 10:30 AM**

TRANSFER PETITION NO.	
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 245/9/HDB/2020
NAME OF THE COMPANY	IL & FS Engineering and Construction Company Ltd
NAME OF THE PETITIONER(S)	Sree Shakthi Industries
NAME OF THE RESPONDENT(S)	IL & FS Engineering and Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

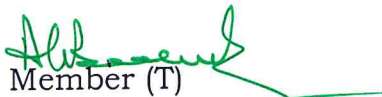
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is not connected when the matter is called for. Matter is therefore adjourned.

Registry is directed to inform the Counsel for Petitioner about the next date of hearing. Post the matter on 09.12.2020.


Member (T)

Binnu


Member (J)